

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 1067/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: M/s. The Reliance Investment Co. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah Ahmed Chunawala	Adv	Ahmed

ORDER

CSA 1063/230-232/NCLT/MB/MAH/2017
CSA 1064/230-232/NCLT/MB/MAH/2017
CSA 1065/230-232/NCLT/MB/MAH/2017
CSA 1066/230-232/NCLT/MB/MAH/2017
CSA 1067/230-232/NCLT/MB/MAH/2017

The Company Scheme Applications allowed.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)